

[23 August, 2006]

RAJYA SABHA

Union Government for posting of State Police personnel from one State to other, on the pattern of IAS/IPS cadre and CISF/B.S.F./CRPF and other such forces; and

(b) if so, the details thereof and if not, the reasons therefor, and why similar and one rule is not there for the internal protection of security?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI SHRIPRAKASH JAISWAL): (a) No, Sir.

(b) Does not arise in view of (a) above.

Terrorists attack on rail system

2811. SHRI P.R. RAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been many attempts and attacks by terrorists on the rail system of the country;

(b) if so, the details thereof and the number of such attempts and attacks during the last three years, year-wise, category-wise, State-wise; and

(c) the details of steps taken so far to protect the rail system from terrorist machinations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI SHRIPRAKASH JAISWAL): (a) to (c) Information is being collected and the same will be laid on the Table of the House.

Floods in Bihar

2812. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether losses of crores are caused due to floods in Bihar every year;

(b) if so, the details of losses during the last three years; and

(c) what firm and remedial steps Government have taken during these years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI S. REGUPATHY): (a) and (b) As per preliminary estimates